

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**NAGPUR BENCH, NAGPUR**

**CRIMINAL APPLICATION (ABA) NO.98 OF 2020**

(Madhav s/o. Maroti Hate .vs. State)

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Office Notes, Office Memoranda of Coram,  
appearances, Court's orders of directions  
and Registrar's Orders.

Court's or Judge's orders.

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**CORAM** : M. G. GIRATKAR, J.

**DATE** : 27.4.2020.

None appears for the respective parties.

Interim anticipatory bail granted by this  
Court on 14.2.2020 to continue till the next date.

The matter to be listed after two weeks.

**JUDGE**

jaiswal